

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 03rd November, 2021

No. 197/A : The services of Mr. Anil Kumar Mishra No. 1, Principal Judge, Family Court, Garhwa are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Jamshedpur.

By order of the Court
Sd/- Akhil Kumar
Registrar General I/c

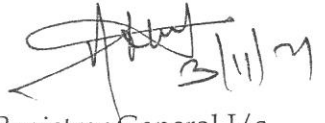
Memo. No. _____ /Apptt. _____ Dated Ranchi, the _____ November, 2021
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court & publishing it in e-Gazette.

Sd/- Akhil Kumar
Registrar General I/c

Memo. No. 4229 /Apptt. _____ Dated Ranchi, the 03rd November, 2021
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Jt. Secretary-cum-Addl. L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judges, Jamshedpur & Garhwa for information and needful and the Officer concerned for information and needful.


Registrar General I/c

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd November, 2021

No. 200/A: In partial modification to this Court's Notification No. 193/A dated 28th October, 2021, Miss Kumari Ranjana Asthana, Principal Judge, Family Court, Giridih [UOP as PDJ Giridih , at serial no. 1] is hereby transfer and posted as **Principal District & Sessions Judge, Pakur**.

Other contents of the aforesaid Notification No. 193/A dated 28th October, 2021 shall remain unchanged.

Further, Mrs. Veena Mishra, Principal District & Sessions Judge, Giridih [UOT to Pakur] is directed to continue her present assignment for further 06(Six) months from the date of issuance of this Notification.

By order of the Court
Sd/- Akhil Kumar
Registrar General I/c

Memo. No. _____/Apptt. _____ Dated Ranchi, the 3 November, 2021
File No. XIX(4)/1/10/ Apptt

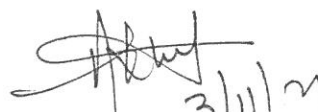
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Sd/- Akhil Kumar

Registrar General I/c

Memo. No. 4231/Apptt. _____ Dated Ranchi, the 3 November, 2021

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3/11/21
Registrar General I/c

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd November, 2021

No.20/A : Mr. Arun Kumar Rai, Principal District & Sessions Judge, Hazaribagh, is hereby transferred and posted as Judicial Commissioner, Ranchi.

By order of the Court
Sd/- Akhil Kumar
Registrar General I/c

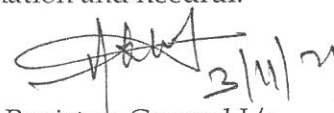
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Sd/- Akhil Kumar
Registrar General I/c

Memo. No. 4233 /Apptt. _____ Dated Ranchi, the 03rd November, 2021
File No. XIX(4)/1/10/ Apptt

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3/11/21
Registrar General I/c